DAY ONE – 26.03.2018 (Monday)

10.15 a.m. to 10.30 a.m. Inauguration of the Programme
   – By Shri Sanjeev Kalgaoankar, Director In-charge, MPSJA,
     Shri Pankaj Gaur, Secretary, Juvenile Justice Committee,
     High Court of M.P., Jabalpur
     (Followed by Group Photo session)

10.30 a.m. to 11.00 a.m. Screening of Documentary

11.00 am to 12.15 p.m. Child friendly approach – Understanding the concept and implementation in welfare of Children
   – By Dr. Sneh Choudhary, Child Expert and Member, JJB, Katni

12.15 p.m. to 12.30 pm TEA BREAK

12.30 p.m. to 1.45 p.m. Overview of the Juvenile Justice (Care & Protection of Children) Act, 2015 and Rules
   – By Smt. Sangeeta Yadav, Faculty Member (Jr.), MPSJA

1.45 p.m. to 2.30 p.m. LUNCH BREAK

2.30 p.m. to 3.45 p.m. Role and responsibilities of CWC: Jurisdiction, inquiry and orders
   – By Smt. Sangeeta Yadav, Faculty Member (Jr.), MPSJA

3.45 p.m. to 4.00 p.m. TEA BREAK

4.00 p.m. to 4.30 p.m. Procedure relating to adoption
   – By Shri Devesh Shrivastava, Matrachaya Sevabharti, Jabalpur

4.30 p.m. to 5.30 p.m. Role of CWC in adoption proceedings
   – By Shri S. N. Khare, Retired District Judge
DAY TWO – 27.03.2018 (Tuesday)

10.15 a.m. to 11.00 a.m. Preparations and maintenance of records, Inspection of Child Care Institutions
- By Shri Akhilesh Mishra,
  District Women Empowerment Officer, Jabalpur

11.00 a.m. to 11.45 a.m. Provisions relating to restoration of CINCP & Child Care Institutions
- By Smt. Sangeeta Yadav,
  Faculty Member (Jr.), MPSJA
  &
  Shri Yogendra Yadav,
  Dy. Director,
  Women Empowerment Department

11.45 a.m. to 12.00 noon **TEA BREAK**

12.00 noon to 1.00 p.m. Offences under the Act and sensitive role of CWC & Important Judgments relating to CWC
- By Shri Awdhesh Kumar Gupta,
  Faculty Member (Sr.), MPSJA

1.00 p.m. to 1.45 p.m. **LUNCH BREAK**

1.45 p.m. to 2.30 p.m. Group discussion on –
  • Difficulties faced in working of CWC and Solutions (By Group-I)
  • Coordination with other agencies including SJPU Homes etc. (By Group-II)
  • Problems faced by CWC in passing various orders (By Group-III)

2.30 p.m. to 3.30 p.m. Presentation of 15 minutes by each group
- Chaired by Smt. Sangeeta Yadav,
  Faculty Member (Jr.), MPSJA
- Co-chaired by Shri Yogendra Yadav,
  Dy. Director,
  Women Empowerment Department

3.30 p.m. to 3.45 p.m. **TEA BREAK**

3.45 p.m. to 4.30 p.m. Panel discussion and open interactive session and road ahead
- Chaired by Shri Pankaj Gaur,
  Secretary, Juvenile Justice Committee,
  High Court of M.P., Jabalpur
- Co-chaired by Shri Awdhesh Kumar Gupta,
  Faculty Member (Sr.), MPSJA
  &
  Shri Yogendra Yadav,
  Dy. Director,
  Women Empowerment Department

(Followed by Valedictory session)

**Note:**
1. The participants may ask any question but please do not interrupt the speaker midway the lecture
2. The Time Table is subject to change as per exigencies.
3. Use of Cell Phones is strictly prohibited in the lecture room